

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 74/GT/2024

Subject : Approval of Tariff of Barh Super Thermal Power Station Stage-II (1320 MW) for the period 2019-24.
Petitioner : NTPC Limited
Respondents : North Bihar Power Distribution Company Ltd. and 4 ors.

Petition No. 130/GT/2014

Subject : Petition for approval of tariff of Barh Super Thermal Power Station Stage-II for the period from anticipated date of commercial operation of 1st Unit (Unit-IV) to 31.3.2019.
Petitioner : NTPC Limited
Respondents : South Bihar Power Distribution Company Ltd and 5 ors.
Date of Hearing : **23.10.2024**
Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Parties Present : Shri Venkatesh, Advocate, NTPC
Shri R.K Mehta, Advocate, GRIDCO
Shri Puneeth Ganapathy, Advocate, Bihar Discoms
Shri Sankalp Udgata, Advocate, Bihar Discoms

Record of Proceedings

The case was heard through a virtual hearing.

2. At the request of the learned counsels for the parties and in view of the pending civil appeals, the Commission adjourned the hearing of these petitions to **January, 2025.**

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

